

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.320**  
New IA-441/2022  
In  
30/2007

**IN THE MATTER OF:**

M/s. Dilwari Motors Pvt. Ltd.

.....APPLICANT/PETITIONER

**SECTION**  
U/s 397/398

**Order delivered on 17.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
MEMBER (TECHNICAL)

**SHRI BACHU VENKAT BALARAM DAS**  
MEMBER (JUDICIAL)

**PRESENT:**

For the Applicant : Adv Rohan Chawla  
For the Respondent : Adv. Saurabh Balwani and Adv. Anand Prakash

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **05.12.2022.**

  
(Court Officer)  
(Court III)